

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Subject: Assignment of bail applications for the year 2024 pending disposal before the High Court Wing Jammu to various Hon'ble Benches.

ORDER

No: 293 /RJ/HCWJ/2024

Dated: 12.12.2024

With a view to ensure speedy disposal of bail applications pending disposal before the High Court Wing Jammu, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the following bail applications for the year 2024 to various Hon'ble Benches as per details tabulated herein below. His Lordship has also been pleased to prepone the dates in the assigned matters.

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Vinod Chatterji Koul	As per Annexure-"D" appended herewith.
5.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"E" appended herewith.
6.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"F" appended herewith.
7.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-"G" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.

Sandeep Kour
(Sandeep Kour)
Registrar Judicial
High Court of J&K
JAMMU,

Dated: 12.12.2024

No: 2704-07/RJ/HCWJ/2024

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
4. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.

5. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
8. Order file.


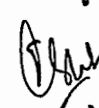
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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-"A"

Bail applications assigned to Hon'ble Mr. Justice Sanjeev Kumar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	250	2024	NAVEEN CHOPRA	UT OF J AND K TH OFFICER INCHARGE POLICE STATION ANTF JAMMU AND ANOTHER	SB
2.	Bail App	251	2024	BASHIR AHMED AND ANR	UNION TERRITORY OF JAMMU AND KASHMIR TH SECY HOME AND ORS	SB
3.	Bail App	257	2024	JASWINDER KUMAR	UT OF J AND K TH S H O POLICE STATION NOWSHERA RAJOURI	SB
4.	Bail App	259	2024	ARFAN NADEEM AND OTHERS	UT OF J AND K TH S H O POLICE STATION BUDHAL4	SB


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Annexure-"B"

Bail applications assigned to Hon'ble Ms. Justice Sindhu Sharma

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	261	2024	ABDUL HAMID	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER	SB
2.	Bail App	262	2024	MUKHTAR AHMED	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER	SB
3.	Bail App	266	2024	WILAYAT HUSSAIN AND OTHERS	UT OF K J AND K TH PRINCIPAL SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS	SB
4.	Bail App	267	2024	NEERAJ KUMAR AND ANOTHER	UT OF J AND K TH S H O POLICE STATION SATWARI JAMMU	SB
5.	Bail App	269	2024	SURJEET KUMAR AND ANOTHER	UT OF J AND K TH S H O POLICE STATION SUNDERBANI AND ANOTHER	SB

Sindhu Sharma
Registrar Judicial
High Court of J&K
JAMMU.

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Annexure-"C"

Bail applications assigned to Hon'ble Mr. Justice Rajnesh Oswal

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	270	2024	HAKIM DIN	UT OF J AND K TH SECRETARY HOME DEPARTMENT JAMMU AND OTHERS	SB
2.	Bail App	274	2024	IMTIAZ AHMED AND OTHERS	UT OF J AND K TH S H O POLICE STATION MANDI POONCH	SB
3.	Bail App	276	2024	MOHD SAYEED	UT OF J AND K TH SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS	SB
4.	Bail App	284	2024	PARSHOTAM KUMAR	UT OF J AND K TH S H O POLICE STATION BATOTE AND ANOTHER	SB
5.	Bail App	283	2024	AJAZ AHMED AND OTHERS	UT OF J AND K TH S H O POLICE STATION MANDI POONCH	SB
6.	Bail App	286	2024	ASIF	UT OF J AND K TH S H O POLICE STATION DOMANA JAMMU AND ANOTHER	SB
7.	Bail App	293	2024	MOHD SHAFI BHAT	UT OF J AND K TH S H O POLICE STATION CITY JAMMU	SB
8.	Bail App	273	2024	ARSHAD AHMED ALLAIE	UT OF J AND K TH S H O POLICE STATION CITY JAMMU	SB

Rajnesh Oswal
Registrar Judicial
High Court of J&K
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Annexure-“D”

Bail applications assigned to Hon'ble Mr. Justice Vinod Chatterji Koul

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	247	2024	VIPIN PANDITA	UT OF J AND K TH POLICE STATION DOMANA JAMMU	SB
2.	Bail App	288	2024	SUSHMA DEVI	UT OF J AND K TH. SHO POLICE STATION SATWARI JAMMU AND ANOTHER	SB
3.	Bail App	291	2024	ANOOP SINGH	UT OF J AND K TH. THE STATION HOUSE OFFICER, POLICE STATION BARI BRAHMANA	SB
4.	Bail App	285	2024	GAGANDEEP SHARMA	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION RAJOURI	SB
5.	Bail App	282	2024	MANINDER SINGH	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU JAMMU	SB
6.	Bail App	278	2024	RAVI KUMAR AND ANOTHER	UNION TERRITORY THROUGH SHO POLICE STATION UDHAMPUR	SB
7.	Bail App	289	2024	ABHI KUMAR ALIAS ABHI	UT OF J AND TH INCHARGE POLICE STATION RAMGARH SAMBA	SB
8.	Bail App	277	2024	SAJJAD AHMED	UT OF J AND K TH S H O POLICE STATION GANDOH	SB

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Annexure-“E”

Bail applications assigned to Hon'ble Mr. Justice Sanjay Dhar

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	281	2024	ARUN GUPTA	UT OF J AND K TH SHO POLICE STATION BAKSHI NAGAR JAMMU	SB
2.	Bail App	245	2024	SUKHWINDER KUMAR TH KANTA DEVI	UT OF J AND K TH S.H.O. POLICE STATION BISHNAH JAMMU	SB
3.	Bail App	272	2024	RITISH ANAND	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE JAMMU AND ANOTHER	SB
4.	Bail App	252	2024	YUGRAJ SINGH	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL KATHUA AND ANOTHER	SB

Sanjay Dhar
Registrar Judicial
High Court of J&K
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Annexure-"F"

Bail applications assigned to Hon'ble Mr. Justice Javed Iqbal Wani

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	290	2024	RASHID YOUSIF	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVT. HOME DEPT. AND OTHERS	SB
2.	Bail App	275	2024	VIJAY KUMAR	STATION HOUSE OFFICER POLICE STATION SAMBA	SB
3.	Bail App	254	2024	AJAY SHARMA	UT OF J AND K TH POLICE STATION BILLAWAR KATHUA	SB

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High Court of J&K
JAMMU.

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Annexure-"G"

Bail applications assigned to Hon'ble Mr. Justice Wasim Sadiq Nargal

S.NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH
1.	Bail App	41	2024	YASH PAL DOGRA	U T OF J AND K TH INCHARGE POLICE STATION HIRANAGAR J AND K	SB
2.	Bail App	256	2024	YASIR KHAN	UT OF J AND K TH S H O POLICE STATION DOMANA AND OTHERS	SB
3.	Bail App	253	2024	IFRIM AHMED TH FAROOQ AHMED	UT OF J AND K TH S H O POLICE STATION GANDOH	SB
4.	Bail App	292	2024	SHEIKH MEHMOOD	UT OF J AND K TH. SHO POLICE STATION GANGYAL AND ANOTHER	SB

Wasim Sadiq Nargal
Registrar Judicial
High Court of J&K
JAMMU.
Wasim
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